

R.O.C.No.48202/2018/B2



CIVIL JUDGES  
TRANSFER & POSTINGS

NOTIFICATION No. 123 / 2018

Thiru. P.Nagarajan, Judicial Magistrate No.II, Pudukkottai, is transferred and posted as Judicial Magistrate No.I (Juvenile Justice Board), Pudukkottai, vice., Thiru. G.Munikumar, transferred.

Thiru. G.Munikumar, Judicial Magistrate No.I (Juvenile Justice Board), Pudukkottai, is transferred and posted as Judicial Magistrate No.II, Pudukkottai.

**HIGH COURT, MADRAS.**  
**DATED: 24.07.2018.**

  
**REGISTRAR GENERAL (i/c)**

**To**

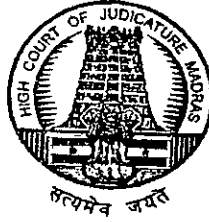
1. The Officers concerned.
2. The Offices of the Officers concerned.
3. The Principal District Judge, Pudukkottai.
4. The Chief Judicial Magistrate, Pudukkottai.
5. The Senior Accounts Officer (GAD-IV), O/o the Principal Accountant General (A & E), Chennai.18.
6. The Treasury Officer, District Treasury, Pudukkottai.

**Copy to:**

1. The Chief Secretary to Government, Secretariat, Chennai-9.
2. The Secretary to Government, Home / Public / Labour and Employment / Revenue / Law/ Commercial Taxes Department, Secretariat, Chennai-9.
3. The Secretary to His Excellency The Governor, Raj Bhavan, Chennai-22.
4. The Secretary to the Hon'ble Chief Minister, Secretariat, Chennai-9.
5. The Registrar (Vigilance), High Court, Madras. (12 copies)
6. The Registrar (IT-cum-Statistics), High Court, Madras.
7. The Registrar (Judicial), High Court, Madras.
8. The Director, Tamil Nadu Mediation and Conciliation Centre, High Court, Madras.

9. The Registrar (Management), High Court, Madras.
  10. The Registrar (Special Cell), High Court, Madras.
  11. The Registrar-cum-Private Secretary to the Hon'ble The Chief Justice, High Court, Madras.
  12. The Registrar (District Judiciary), High Court, Madras.
  13. The Additional Registrar-I (Vigilance), High Court, Madras.
  14. The Registrar (Administration), High Court, Madras.
  15. The Registrar-cum-Special Officer (Liaisoning), High Court, Madras.
  16. The Registrar (Recruitment), High Court, Madras.
  17. The Official Assignee, High Court, Madras.
  18. The Additional Registrar General, Madurai Bench of Madras High Court, Madurai.
  19. The Additional Registrar -II (Vigilance), Madurai Bench of Madras High Court, Madurai.
  20. The Registrar (Judicial), Madurai Bench of Madras High Court, Madurai.
  21. The Registrar (Admn.), Madurai Bench of Madras High Court, Madurai.
  22. The Additional Registrar (IT & Statistics), Madurai Bench of Madras High Court, Madurai.
  23. The Director, Tamil Nadu State Judicial Academy, No.30 (95), P.S.K.R.Salai (Greenways Road), R.A.Puram, Chennai-28.
  24. The Deputy Director, Tamil Nadu State Judicial Academy, Regional Centres, Coimbatore.
  25. The Deputy Director, Tamil Nadu State Judicial Academy, Regional Centres, Madurai.
  26. The Member Secretary, Tamil Nadu State Legal Services Authority, Chennai.
  27. The Secretary, High Court Legal Services Committee, Chennai.
  28. The Secretary, Tamil Nadu Judicial Officers Association, Chennai.
  29. The Chief Accounts Officer, High Court, Madras.
  30. The Assistant Registrar, Admn.I / Admn.II / Per.Admn. / A.S. / Rules / Computer / Pondicherry, High Court, Madras.
  31. The Court Managers I / II, High Court, Madras.
  32. The Section Officer, 'C' / Computer / 'C1' / 'D' / 'F' / 'G' / Budget / 'B5' / 'B7' / Library / Stationery / Legal Cell / Computer (Server Room), High Court, Madras.
  33. The Section Officer, "B" Section, Madurai Bench of Madras High Court, Madurai.
  34. The Technical Director, NIC, High Court, Madras.
  35. The Record Keeper, A.D. Records, High Court, Madras.
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**R.O.C.No.48202/2018/B2**



**OFFICIAL MEMORANDUM**

Sub: Courts and Judges – Civil Judges – Transfer and postings -  
Notification issued - Joining instructions – Issued.

Ref: High Court's Notification No. 123 / 2018, dated: .07.2018.

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Thiru. P.Nagarajan, Judicial Magistrate No.II, Pudukkottai, who has been transferred and posted as Judicial Magistrate No.I (Juvenile Justice Board), Pudukkottai, vice Thiru. G.Munikumar, transferred, is required to hand over charge of his present post to his successor, immediately and assume charge of the new post of Judicial Magistrate No.I (Juvenile Justice Board), Pudukkottai, on the same day.

**HIGH COURT, MADRAS.  
DATED 27.07.2018**

*[Handwritten Signature]*  
27/7/18  
**REGISTRAR GENERAL (i/c)**

**To**

1. The Officers concerned.
2. The Offices of the Officers concerned.
3. The Principal District Judge, Pudukkottai.
4. The Chief Judicial Magistrate, Pudukkottai.
5. The Senior Accounts Officer (GAD-IV), O/o the Principal Accountant General (A & E), Chennai.18.
6. The Treasury Officer, District Treasury, Pudukkottai.

**Copy to**

The Record Keeper, A.D. Records, High Court, Madras.